

National Company Law Tribunal

Allahabad Bench

CP NO. 29/ND/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: J.B. Daxuka Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 3971398 of the Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Abhijeet Mukherji	Advocate	Petitioner	Abhijeet Mukherji
<u>2.</u>	Adesh Tandon	PCS.	Respondent	Adesh Tandon

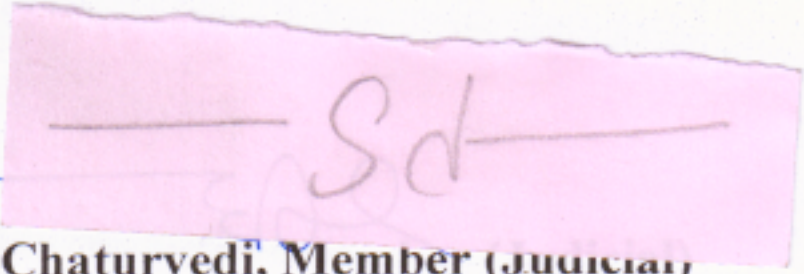
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Advocate, Sh. Abhijit Mukherji for petitioner company. Sh. Adesh Tandon PCS, for the Respondent Company. The petitioner has submitted necessary clarification by filing certain document as asked by this Court for the purpose of substitution/bringing LRs on record. Sh. Adesh Tandon PCS, for Respondent seeks liberty to file comments on such clarification given, documents filed by the present petitioner. However, he also wishes to confront such documents.

In view of this a final opportunity is granted to the Respondent, for the same.

The matter to be listed on 18th January, 2018.

Dated:11.12.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Md. Zaid
(Stenographer)